

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1062  
ANSWERED ON:09.12.2003  
RECRUITMENT IN ITBP ON COMPASSIONATE GROUND  
RAMSHETH THAKUR

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether candidates are called in recruitment camps of the Indo-Tibetan Border Police Force for recruitment on compassionate grounds;
- (b) if so, the details thereof alongwith the number of such candidates called during 2002;
- (c) whether the candidates selected in the camp held on 11/11/2002 in pursuance to memorandum number 1-14013/1/2002-personnel 2-13449-531 dated 18/10/2002 were later on declared disqualified on the grounds of over age despite conducting recruitment exam and medical test;
- (d) if so, the reasons therefor;
- (e) whether the Government propose to conduct investigations in the said matter;
- (f) the steps taken by the Government to safeguard the future of such candidates; and
- (g) the time by which the said candidates are likely to be recruited?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

- (a): Yes Sir. The candidates who are eligible for compassionate appointment under the Government instructions are called for assessment by a Board in special recruitment camps organized by Indo-Tibetan Border Police (ITBP).
- (b): During the year 2002, total 82 such candidates were called in the special recruitment camp, out of whom 71 reported.
- (c) & (d): Final selection is not made in the camp. The recommendations of the Board are considered and final selection is made after the approval of the Competent Authority. The issue of age relaxation is decided by the Competent Authority having regard to arduous working conditions in ITBP and other relevant facts. In the instant case of recruitment, no relaxation was granted by the Competent Authority.
- (e): There appears to be no need for conducting any investigation in this case.
- (f): Families/NOKs of the deceased personnel are granted substantial financial assistance in the form of Ex-Gratia/ Family Pension/ DCRG/Leave Encashment etc.
- (g): Candidates who do not fulfil essential eligibility criteria for appointment in ITBP, cannot be considered for the recruitment.